

REPORT OF FOODGRAINS ENQUIRY COMMITTEE

The Minister of Food and Agriculture (Shri A. P. Jain): Sir, I beg to lay on the Table a copy of the Report of the Foodgrains Enquiry Committee.

[Placed in Library. See No. LT-367/57].

THE PUNJAB REGIONAL COMMITTEES ORDER

The Minister of State in the Ministry of Home Affairs (Shri Datar): Sir, I beg to lay on the Table, in pursuance of an assurance given on the 23rd August, 1957 in reply to Starred Question No. 1112, a copy of the Punjab Regional Committees Order, 1957, published in the Notification No. S.R.O. 3524, dated the 4th November, 1957.

[Placed in Library. See No. LT-368/57].

TERRITORIAL COUNCILS RULES

Shri Datar: Sir, I beg to relay on the Table, under sub-section (3) of Section 54 of the Territorial Councils Act, 1956, a copy of the Territorial Councils Rules, 1957 published in the Notification No. S.R.O. 2573, dated the 6th August, 1957.

[Placed in Library See No. LT-369/57].

NOTIFICATION ISSUED UNDER INDUSTRIES (DEVELOPMENT AND REGULATION) ACT

The Minister of Industry (Shri Manubhai Shah): Sir, I beg to lay on the Table, under sub-section (4) of Section 30 of the Industries (Development and Regulation) Act, 1951, a copy of the Notification No. S.R.O. 2776, dated the 29th August, 1957 making certain amendment to the Central Advisory Council (Procedural) Rules, 1952.

[Placed in Library. See No. LT-370/57].

REPORTS OF TARIFF COMMISSION

Shri Manubhai Shah: Sir, I beg to lay on the Table, under sub-section (2) of Section 16 of the Tariff Commission Act, 1951, a copy of each of the following papers:—

(1) Report (1957) of the Tariff Commission on the continuance of protection to the Stearic Acid and Oleic Acid Industry.

(2) Government Resolution No. 2(2) TR/57, dated the 9th November, 1957.

[Placed in Library. See No. LT-371/57].

(3) Report (1957) of the Tariff Commission on the continuance of protection to the Automobile Leaf Spring Industry.

(4) Government Resolution No. 2(6) TR/57, dated the 9th November, 1957.

[Placed in Library See No. LT-372/57].

(5) Report (1957) of the Tariff Commission on the continuance of protection to the Cotton Textile Machinery (Spinning ring frames, spindles, Spinning ring, Fluted rollers and Looms) Industry.

(6) Government Resolution No. 18(5)TR/57, dated the 15th November, 1957.

[Placed in Library. See No. LT-373/57].

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

EXPLOSION AT LAKHISERAI RAILWAY STATION

Shri S. M. Banerjee (Kanpur): Sir, under Rule 216, I beg to call the